

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 285/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018.

NAME OF THE COMPANY: Income Tax Officer, Ward 18(4), New Delhi Vs. ROC in the matter of M/s NYR Creations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1) & 252(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Appellant: Mr. Zoheb Hussain, Sr. Standing Counsel for IT Dept.

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Ld. Counsel for the Directors of the Respondent company has appeared and submits that reply has been filed by them in this case.

Copy has also been supplied to Mr. Manish Raj, CP for ROC.

To come up for arguments on 12th March, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)